NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/636/(IB)/2017

NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD

NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD

UNDER SECTION : 7 RULE 4

S.No. Name (in Capital) Represented by Signature

V.J. ARUL. RAJ

VIJAY

ORDER

Counsel petitioner/financial creditor present. Counsel respondent/corporate debtor present and stated that they have submitted a proposal to the petitioner giving the proposed plan for restructure and prayed for time to make further submissions in this regard. The respondent is directed to furnish payment details of the home buyers and stakeholders for the built up spaces. Put up on 21.12.2017.

-sd-S Vijayaraghavan Member (Technical)

Sel-K Anantha Padmanabha Swamy Member (Judicial)

bc